

Office of the District & Sessions Judge, Saharsa

Employment Notice No. -01/2017

Applications are invited from the eligible candidates for filing up the 27 vacant post of Stenographers in the Judgeship of Saharsa on contractual basis.

The terms and conditions of such employment are as follows :

- (1) Applicants should be a retired Stenographer either from the Service of Judiciary or State or Central Government or from any Public Sector under takings below the age 65 years
- (2) They should be physically fit for working.
- (3) The emoluments shall be last pay drawn minus pension.
- (4) The appointment shall be on contractual basis for a maximum period of six months or till the regular appointment of Stenographer which ever is earlier.

Extra merit- Computer

Applications may be submitted on plain paper (A4 Size) giving following informations.

Format of Application (Page-1)

8. Name :
9. Father's/Husband's Name :
10. Date of birth :
(certificate in support of age be attached)
11. Address for correspondence
& Permanent Address :
12. Name of department where last Served :
13. Date of retirement :
14. Last Pay drawn:

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self attested
recent
passport size
photograph

Signature of Candidate

- Note:
1. Application be submitted by registered post only addressed to District & Sessions Judge, Saharsa , PIN- 852202 within 21 days of the date of publication of notice.
 2. One self addressed envelop affixed registered postal stamp be attached.
 3. Service credentials and fitness certificate be attached

By order of
District & Sessions Judge
Saharsa

Office of the District & Sessions Judge, Saharsa

Admit Card

(Page -2)

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Self attested
recent
passport size
photographs

1. Post applied for :
2. Name :
3. Father's/Husband's Name :
4. Date of birth :
5. Address for Correspondence :

Note : 1. Bring credentials in respect of service records and fitness certificate at the time of interview.

2. No T.A. Shall be paid for interview.

(For Office use only)

Date of Interview :